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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **CS(OS) 641/2005**

U.N.BHARDWAJ

.....Plaintiff

Through: **Ms. Anunaya Mehta, Mr. Vidhan
Malik and Ms. Anandita Tayal, Advs.**

versus

Y.N.BHARDWAJ AND ORS.

.....Defendants

Through: **Mr. Kartik Dabas and Mr. Yuvraj
Dahiya, Advs. for D-2, 4 & 5
Ms. Samvartika Pathak, Adv. for D-
12 & 13**

CORAM:

DR. JAGMINDER SINGH (DHJS) JOINT REGISTRAR (JUDICIAL)

ORDER

% 20.08.2025

CS(OS) 641/2005

1. It is submitted on behalf of learned counsel for the parties that evidence is still going on before the learned Local Commissioner.
2. At joint request, list the matter before the Hon'ble Court for further directions on the date already fixed i.e. 28.08.2025.

**DR. JAGMINDER SINGH (DHJS)
JOINT REGISTRAR (JUDICIAL)**

AUGUST 20, 2025/tp